GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.332 TO BE ANSWERED ON 22.07.2025

ISSUANCE OF SC CERTIFICATES

332. MS IQRA CHOUDHARY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware that members of the Kori community, a sub-caste of the Hindu Julaha and recognized as a Scheduled Caste, are being denied Scheduled Caste certificates by local authorities in various districts of Uttar Pradesh, particularly in the Saharanpur Commissionerate;
- (b) if so, whether the Government has taken any steps to ensure that eligible members of the Kori community are issued Scheduled Caste certificates in a time-bound, fair and transparent manner to prevent exclusion from constitutional benefits; and
- (c) whether the Government proposes to consider establish a national-level memorial in the Kairana parliamentary constituency in honour of Sant Kabir, a revered spiritual leader and social reformer from the Kori community, with a view to preserving and promoting his teachings, legacy and contributions to social justice and harmony, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE)

(a) & (b): The Kori caste is listed as Scheduled Caste (SC) at serial number '50' in Part 18 of "Scheduled Castes and Scheduled Tribes Order (Amendment) Act, 1976".

Government of Uttar Pradesh has informed that a number of Government Orders (GOs) have been issued from time to time in this context, and all Divisional Commissioners/ District Magistrates have been directed to issue caste certificates to the Kori caste notified as a Scheduled Caste.

(c): s per information provided by the Ministry of Culture, no such proposal is under consideration.
